GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES LOK SABHA

UNSTARRED QUESTION NO. 330

TO BE ANSWERED ON THE 3rd February 2017/ Magha 14, 1938 (SAKA)

Mission Indradhanush

QUESTION

330. SHRI RAM MOHAN NAIDU KINJARAPU: SHRI PARVESH SAHIB SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has launched Mission Indradhanush to improve the efficiency and functioning of all public sector banks and if so, the details thereof including salient features of the mission;
- (b) whether the Non Performing Assets (NPAs) of Public Sector Banks (PSBs) have decreased since the launch of Mission Indradhanush;
- (c) if so, the details and the status of total NPAs along with the loan amount recovered/written off during each of the last three years and the current years, bank and State-wise;
- (d) whether the Banks Board Bureau (BBB) has been constituted and if so, the details thereof including composition, objectives and functions of the Bureau;
- (e) whether the BBB has suggested any strategies to improve the functioning of PSBs; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

(a): In August 2015, the Government introduced Indradhanush Plan for revamp of Public Sector Banks. Under the Indradhanush Plan action related to (i) Appointment (ii) Bank Board Bureau (iii) Capitalization (iv) De-stressing PSBs (v) Empowerment (vi) Framework of Accountability (vii) Governance Reforms has been initiated by the Government.

(b) & (c): The details of Gross Advances, Gross Non-Performing Assets (GNPA) amount and Gross NPA ratio of Public Sector Banks (PSBs) since launch of Indradhanush Plan are as under:

			(Rs. in crore)				
PUBLIC SECTOR BANKS (PSBs)							
	GROSS	GROSS NPA	GNPA RATIO				
FY 2016	ADVANCES 51,04,914	5,02,068	9.83%				
Sep -2016	49,86,144	5,89,502	11.82%				
Stp -2010	49,00,144	5,67,502	11.0270				

Source : RBI

The details of the amount written off by PSBs since launch of the Indradhanush Plan are as under:

Public Sector Bank data on Write-offs						
		(Rs. in Crore)				
Bank Name	Write	offs				
	Mar-2016	Sep-16				
Public Sector Banks	59,547	25,825				
Source: RBI/PSBs						

The details of loan amount recovered / written off is at Annex I & II.

(d): The Government of India, on February 28, 2016 announced the constitution and composition of the Bank Board Bureau (BBB). The Bureau started functioning from April 01, 2016 as an autonomous recommendatory body with three ex-officio members and three expert members in addition to Chairman. Chairman and members are part time. The Bureau is constituted as follows:

Sl. No.	Name/Designation	Designation
1	Shri Vinod Rai, Former CAG of India	Chairman
2	Secretary, Department of Financial Services	Ex-officio member
3	Secretary, Department of Public Enterprises	Ex-officio member
4	Deputy Governor, Reserve Bank of India	Member
5	Dr. Anil K. Khandelwal, Former CMD of Bank of Baroda	Member
6	Shri H.N. Sinor, Former Joint MD, ICICI Bank	Member
7	Ms Roopa Kudva, Former MD&CEO, CRISIL	Member

The functions of the Banks Board Bureau are as follows:

(i). To be responsible for the selection and appointment of Board of Directors in Public Sector Banks (PSBs) and Financial Institutions (FIs) (Whole-time Directors and Non-Executive Chairman).

(ii). To advise the Government on matters relating to appointments, confirmation or extension of tenure and termination of services of the Board of Directors of the above mentioned levels.

(iii). To advise the Government on the desired structure at the Board level and for senior management personnel for each PSB and FI.

(iv). To advise the Government on the formulation and enforcement of a code of conduct and ethics for managerial personal in PSBs/FIs.

(v). To advise the Government on evolving suitable training and development programmes for management personnel in PSBs/FIs.

(vi). To build a data bank containing data relating to the performance of PSBs/FIs, its senior management and the Board of Directors and share the same with Government.

(vii). To help banks to develop a robust leadership succession plan for critical positions that would arise in future through appropriate HR process including performance management systems.

(viii). To help banks in terms of developing business strategies and capital raising plan etc.

(e) & (f): The mandate given to the Bureau is to help banks in terms of developing business strategies. In fulfilling this mandate, the Bureau does not envisage formally prescribing specific strategy for each bank as the Bureau is mindful of the need to have fully empowered boards which should drive the overall strategy of the bank within its risk capacity and also act as custodians who would reconcile the diverse interests of various stakeholders.

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<u>NPAs of PSBs recovered through various channels</u>

(Amount in l	Rs. Cro	ore)
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	2013-14			2014-15			2015-16		
Channels	No of	Amoun	Amount	No of	Amoun	Amount	No of	Amoun	Amount
of	cases	t	recovere	cases	t	recovere	cases	t	recovere
Recovery	referred	involve	d	referred	involve	d	referred	involve	d
		d			d			d	
	11,67,05			25,96,35			42,44,80		
LokAdalat	9	17016	1414	1	27020	931	0	69017	3134
DRTs	24,813	45350	4460	18397	53203	3484	19,133	57439	5590
SARFAES									
Ι	1,81,216	86783	22178	1,66,804	146306	23434	1,59,147	65008	11033
	13,73,08			27,81,55			44,23,08		
Total	8	149149	28052	2	226529	27849	0	191464	19757

Source: RBI

			A	NNEX-II	
Public Sector Banks-w	ise data on	Write-offs	(D		
	(Rs in cro				
	During FY Ended at				
Bank Name	Mar-14	Mar-15	Mar-16	Sep-16	
ALLAHABAD BANK	782	2,109	2,097	483	
ANDHRA BANK	263	1,124	1,179	404	
BANK OF BARODA	964	1,564	1,664	1,358	
BANK OF INDIA	1,767	801	2,374	1,993	
BANK OF MAHARASHTRA	401	264	903	351	
BHARATIYA MAHILA BANK LTD.	0	0	0	-	
CANARA BANK	1,591	1,472	3,387	1,407	
CENTRAL BANK OF INDIA	1,995	1,386	1,279	503	
CORPORATION BANK	463	779	477	430	
DENA BANK	479	515	1,488	268	
IDBI BANK LIMITED	1,393	1,609	5,459	920	
INDIAN BANK	628	550	926	808	
INDIAN OVERSEAS BANK	1,474	3,131	2,578	408	
ORIENTAL BANK OF COMMERCE	1,252	925	1,668	533	
PUNJAB AND SIND BANK	204	263	335	118	
PUNJAB NATIONAL BANK	1,947	6,587	7,340	2,505	
SYNDICATE BANK	1,025	1,527	1,995	446	
UCO BANK	1,423	1,401	1,573	20	
UNION BANK OF INDIA	913	931	792	30	
UNITED BANK OF INDIA	481	761	649	127	
VIJAYA BANK	296	791	510	433	
Nationalised Banks	19,739	28,489	38,674	13,545	
STATE BANK OF BIKANER AND JAIPUR	399	363	1,399	601	
STATE BANK OF HYDERABAD	31	355	1,569	15	
STATE BANK OF INDIA	13,177	21,313	15,763	10,673	
STATE BANK OF MYSORE	403	740	588	3	
STATE BANK OF PATIALA	463	755	1,156	902	
STATE BANK OF TRAVANCORE	196	526	398	86	
State Bank of India and its Associates	14,670	24,052	20,873	12,280	
Public Sector Banks	34,409	52,542	59,547	25,825	
Source: RBI		,		,	
